GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3096

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

SUICIDE BY CENTRAL ARMED FORCES

3096. SHRI HANUMAN BENIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details and the number of cases of suicides committed by Central Armed Police Forces (CAPFs) personnel since 2011, year-wise;
- (b) whether the Government is aware of any such cases caused due to harassment by the system;
- (c) if so, the details thereof and the action taken against the officials responsible in each case of suicides committed by such personnel;
- (d) whether the Government has constituted any task force or committee to identify the reasons behind such cases;
- (e) whether such task force or committee has submitted its report; and
- (f) if so, the details thereof and suggestion made by such task force and committee in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) The total number of cases of suicides committed by Central Armed Police Forces (CAPFs), Assam Rifles (AR) & National Security Guard (NSG) personnel reported since 2011 is at Annexure.

(b) & (c) No such cases caused due to harassment by the system have been reported.

(d) to (f) A Task Force has been set up to identify relevant risk factors as well as relevant risk groups and to suggest remedial measures for prevention of suicides and fratricides in CAPFs & Assam Rifles (AR). The report of the Task Force is awaited.

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Number of cases of suicides by personnel of CAPFs, Assam Rifles (AR) & National Security Guard (NSG) since 2011.

Year	No. of suicides
2011	119
2012	118
2013	113
2014	125
2015	108
2016	92
2017	125
2018	96
2019	129
2020	143
2021	157
2022	136
2023	71
Total	1532
